

Radio and T. V. without Licences

3317. SHRI MUHAMMED SHERIEF :
SHRI B. K. DAS CHOWDHURY :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a large number of radio and Television sets are running without any proper licences in the country ;

(b) if so, the State-wise break-up thereof;

(c) the broad outlines of steps taken by Government in this regard; and

(d) the approximate amount recovered as licence fee for Radio and Television sets in the country, State-wise, during the year i.e. up to 31st January, 1973 ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) :

(a) The information is not available. There may be some Radio/Television sets running in the country without licences.

(b) and (c). It is not possible to get the information regarding State-wise break up of Radio/Television sets running without licence .

The Anti-Evasion staff of the Department regularly carries out checks and drives to detect radio and Television sets running without licences. In all such cases, detected proper licences are issued to the defaulter, after levying a surcharge in addition to the normal licence fee. Persons refusing to pay the prescribed fee are prosecuted in court of law. The details of detection, made in the years 1969, 1970 and 1971 and the revenue realised are given below. Prosecutions launched are also indicated.

For the year	Number of detections	Revenue realised			No. of prosecutions launched
		Licence fee	Surcharge	Total	
1969	1,50,285	17,54,666.50	16,87,319.50	34,41,986.00	3,635
1970	1,75,132	24,18,500.50	13,22,531.50	37,51,032.00	3,268
1971	1,86,054	22,86,423.50	21,75,215.50	44,61,639.00	6,537

(d) The information is being collected and will be placed on the table of the House.

Progress of industry

3318. SHRI MUHAMMED SHERIEF :
SHRI B. K. DASCHOWDHURY :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government had taken any special measures during the year 1972 for the progress of industry in the country ; and

(b) if so, the main features thereof and the progress achieved in this regard ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMA-

NIAM) : (a) and (b) Government has taken a number of steps for stimulating the growth of industry in the country. In order to make better use of the capital and foreign exchange already invested in the installation of industrial capacity in the country, to accelerate the slow rate of growth in the organised sector of industry and to increase the avail-

ability of consumer goods, Government announced on 1st January, 1972 certain facilities for fuller utilisation of existing capacity in respect of 54 specified industries. These facilities were later on extended to 11 more industries. Up to 31st December, 1972, a total number of 787 applications were received for availing the above relaxations.

Further, Government has licensed substantial capacities in a number of industries in 1972. The major industrial sectors for which Letters of intent for establishing new undertakings were issued are; metallurgical industries (57), electrical (51) and transport (61) equipment, industrial machinery (32), miscellaneous engineering industries (34), the whole range of chemical industries (other than fertilisers) (113), and food processing industries (33).

All available indicators point to increased industrial investment during 1972. The number of applications for licences received and letters of intent issued and correspondingly of approvals of foreign collaborations and capital goods imports went up indicating a favourable trend in investments. The quantum of financial assistances disbursed by the Public Financial Institutions and capital raised by the non-Government companies under approvals given by the Controller of Capital Issues showed considerable increase in 1972 over the corresponding figures of 1971. The index of industrial production during the first nine months of 1972 was 73% as compared to the first nine months of 1971.

Government have also initiated a number of studies and measures designed to accelerate the establishment of capacities and implementation of projects in a quick and orderly manner.

New Units for Producing Milk Products

3321. SHRI INDER J. MALHOTRA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the State wise programme for setting up of new units for producing milk products under public sector and private sector with their product-wise capacities and time-table for commencing production?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): Government have approved the establishment of 10 new industrial units in the private sector and 6 in the public sector for the production of milk products. A statement furnishing State-wise details in respect of these units is attached. The projects are expected to be completed by 1975.

Besides, there is a proposal to establish 19 new Milk Products Factories in the Public Sector in the Fifth Five Year Plan. The details of these projects are yet to be worked out.

Statement

Name of the State	Name of the Project	Capacity	No. of units	
			Private Sector	Public Sector
1	2	3	4	5
(In Tonnes)				
Andhra Pradesh	Malted Milk Food	6,000	1	..
Gujarat	Milk Powder	8,000	2	..